

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8571/2018

DINESH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

WITH

C.A. No. 8572/2018 (III-A)

(FOR ADMISSION and I.R. and IA No.103527/2018-EXEMPTION FROM FILING
O.T. and IA No.103526/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

C.A. No. 8573/2018 (III-A)

([TO BE TAKEN UP ALONGWITH ITEM NO. 54 I.E. SLP(C)NO.9021/2018])

Date : 07-12-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishwajit Singh, AOR
Mr Vishwajit Singh, Adv.
Mr Pankaj Singh, Adv.
Mr Sushmit Chauhan, Adv.
M/S. Vidhi International, AOR

For Respondent(s)

Mr Sarwa Nand Dubey, Adv.
Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

All matters

All respondents are duly served/represented.

Statement of case has not been filed and time has
expired.Registry to process the matters for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar